

ITEM NO.13

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS. & ORS.

Respondent(s)

[1] In Re : Issue of Appointment of a National Regulator in terms of Judgment of this Court in Lafarge Umiam Mining Pvt. Ltd. Vs. UOI and Ors. passed in Interlocutory Application Nos. 1868, 2091, 2225-2227, 2380, 2568 and 2937

Date : 27-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

Mr. Harish N. Salve, Sr. Adv.(A.C.)(NP)

Ms. Aparajita Singh, Adv. (A.C.)(NP)

Mr. A.D.N. Rao, Adv. (A.C.)
Mr. Sudipto Sircar, Adv.

Mr. Siddhartha Chowdhury, Adv. (A.C.)

For Petitioner(s)

For Respondent(s)

Mr. S.W.A. Qadri, Adv.
Mr. D.L. Chidananda, Adv.
Mr. Ritesh Kumar, Adv.
Mr. G.S. Makker, Advocate
Mr. Zaid Ali, Adv.
Mr. Amrish Kumar Sharma, Adv.
Mr. Ravindra Bana, Adv.
Mr. B.K. Prasad, AOR
Mr. R. Bala, Adv.
Mr. Sachin Sharma, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

List the applications on 1st October, 2018.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(KAILASH CHANDER)
ASSISTANT REGISTRAR**

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IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

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UNION OF INDIA AND ORS. & ORS.

Respondent(s)

IN RE : ILLEGAL USE OF FOREST LAND FOR MINING IN JABALPUR, MADHYA
PRADESH

[2] [i] INTERLOCUTORY APPLICATION NO. 1246-1247
[APPLICATIONS FOR DIRECTION AND IMPLEADMENT]

[iv] INTERLOCUTORY APPLICATION NO. 2299-2300 [APPLICATIONS FOR
IMPLEADMENT AND DIRECTIONS]

Date : 27-09-2018 This petition was called on for hearing today.

CORAM :

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Mr. Amrish Kumar Sharma, Adv.
Mr. Ravindra Bana, Adv.
Mr. R. Bala, Adv.
Mr. Sachin Sharma, Adv.
Mr. Haris Beeran, AOR

MR. P. Narasimhan, AOR (NP)

Ms. Sharmila Updadyay, AOR (NP)

**UPON hearing the counsel the Court made the following
O R D E R**

**INTERLOCUTORY APPLICATION NO. 1246-1247 [APPLICATIONS FOR
DIRECTION AND IMPLEADMENT] & INTERLOCUTORY APPLICATION NO.
2299-2300[APPLICATIONS FOR IMPLEADMENT AND DIRECTIONS]**

**No one is present on behalf of the applicant(s), the
applications are dismissed for non-prosecution.**

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(KAILASH CHANDER)
ASSISTANT REGISTRAR**

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Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS. & ORS.

Respondent(s)

IN RE : ILLEGAL USE OF FOREST LAND FOR MINING IN JABALPUR, MADHYA
PRADESH

[ii] INTERLOCUTORY APPLICATION NO. 1349[RECOMMENDATION OF CEC IN
I.A.NOS. 1246-1247]

[iii] INTERLOCUTORY APPLICATION NO. 1378-1379
[APPLICATIONS FOR DIRECTIONS AND STAY]

[v] INTERLOCUTORY APPLICATION NO. 2652[APPLICATIONS FOR
DIRECTIONS]

[vi] INTERLOCUTORY APPLICATION NO. 2952[APPLICATIONS FOR VACATING
STAY]

[vii] INTERLOCUTORY APPLICATION NO. 2954-2955[APPLICATIONS FOR
IMPLEADMENT AND DIRECTIONS]

[viii] INTERLOCUTORY APPLICATION NO. 3406-3407[APPLICATIONS FOR
IMPLEADMENT AND DIRECTIONS]

[ix] INTERLOCUTORY APPLICATION NO. 3513-3514[APPLICATIONS FOR
INTERVENTION AND DIRECTIONS]

[x] INTERLOCUTORY APPLICATION NO. 3519-3520[APPLICATIONS FOR
INTERVENTION AND DIRECTIONS]

[xi] INTERLOCUTORY APPLICATION NO. 3521-3522[APPLICATIONS FOR
INTERVENTION AND DIRECTIONS]

[xii] INTERLOCUTORY APPLICATION NO. 3583-3584[APPLICATIONS FOR
INTERVENTION AND DIRECTIONS]

[xiii] INTERLOCUTORY APPLICATION NO. 3925[APPLICATIONS FOR
DIRECTIONS]

[xiv] CONTEMPT PETITION (C) NO. 390/2012
WITH

INTERLOCUTORY APPLICATION NO. 1[APPLICATION FOR STRIKING OUT THE
NAME OF ALLEGED CONTEMNOR NO. 1]

WITH

CONMT.PET.(C) No. 390/2012 In W.P.(C) No. 202/1995 (PIL-W)

Date : 27-09-2018 This petition was called on for hearing today.

CORAM :

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Mr. Sachin Sharma, Adv.
Mr. Haris Beeran, AOR

MR. P. Narasimhan, AOR

Mr. Saurabh Mishra, AAG
Mr. Sunny Choudhary, Adv.
Mr. Abhimanyu Singh, Adv.

Mr. Vivek K. Tankha, Sr. Adv.
Mr. Prashant Siyarajan, Adv.
Mr. Ashish Tiwari, Adv.
Mr. Neeraj Shekhar, AOR

M/S Lawyers' Knit And Co.,

Mr. Ajit Pudussery, AOR

Ms. Sharmila Updadhay, AOR

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Santosh Mishra, Adv.
Mr. Dharmendra Kumar Sinha, AOR
Mr. Dinesh Deopura, Adv.

Mr. Badri Prasad Singh, AOR

Mr. R.C. Kohli, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.
Ms. Prerna Priyadarshini, Adv.
Mr. Somay Kapoor, Adv.
Ms. Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Interim order dated 16th September, 2005 to continue.

List the applications for final disposal on 14th
November, 2018.

Application for Impleadment (IA No.2954) is allowed
for the purpose of application for directions (IA
No.2955) only.

Application for Impleadment (IA No.3406) is allowed
for the purpose of application for directions (IA
No.3407) only.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
ASSISTANT REGISTRAR

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Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

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Respondent(s)

[3][i] IN RE : STATUS OF FUNDS

[ii] INTERLOCUTORY APPLICATION NO. 135724/2017[APPLICATION FOR DIRECTIONS]

IN RE : COMPENSATORY AFFORESTATION MANAGEMENT AND PLANNING AUTHORITY (CAMPA) FUNDS

[iii] SUO MOTU APPLICATION NO. 1/2018 IN RE : FUND MADE AVAILABLE AS A RESULT OF ORDERS PASSED BY THIS COURT FROM TIME TO TIME

[4] INTERLOCUTORY APPLICATION NOS. 3922-3923[APPLICATIONS FOR IMPLEADMENT AND DIRECTIONS]

IN RE : NATIONAL CAMPA ADVISORY COUNCIL

Date : 27-09-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE DEEPAK GUPTA

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Mr. Amrish Kumar Sharma, Adv.

Mr. Ravindra Bana, Adv.

Mr. R. Bala, Adv.

Mr. Sachin Sharma, Adv.

Mr. Ranjan Mukherjee, AOR

Mr. Shibashish Mishra, AOR

MR. R.S. Jena, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the applications on 1st October, 2018.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(KAILASH CHANDER)
ASSISTANT REGISTRAR**